

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 16906-16909/2011 in Petition(s) for Special Leave to
Appeal (Cr1) No(s).4698-4701/2011

(From the judgement and order dated 25/05/2011 in CRLOP No.9550/2011
& 9551/2011 and order dated 17.6.2011 in CRLMP No.1&2 of 2011 in
CRLOP No.9550/2011 & CRLOP No.9551/2011 of The HIGH COURT OF
JUDICATURE AT MADRAS)

DEEPAK SHYAMLAL BACHANI & ANR.

Petitioner(s)

VERSUS

SR.INTELL.OFFICE DIR.OF REV.INT.,CHENNAI

Respondent(s)

(With appln(s) for modification)

Date: 14/10/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s)

Mr. Nikilesh Ramachandran,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Dismissed.

(NAVEEN KUMAR)
Court Master

(SHARDA KAPOOR)
Court Master